

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

IA 533/2024 In C.P. (IB)/1137(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: STATE BANK OF INDIA V/s JYOTI
STRUCTURES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 533/2024 -

1. Mr. Ayush Rajani, Advocate appeared for the Applicant.
2. Adv. Malak Bhatt a/w Ms. Samridhi, Adv. for Respondent No. 1.
3. Mr. Vikram Nankani, Senior Counsel a/w Mr. Ankit Lohia, Advocate Mr. Anuj Tiwari, Ms. Ashwini Gawde, Advocate i/b ASR & Associates appeared for the Respondent no. 3.
4. Mr. Shyam Kapadia, Advocate i/b Udit Raghuvanshi Pai, Advocate appeared for the Respondent no. 2.
5. Learned Counsel for the Applicant submits that rejoinder was served yesterday night. Accordingly, Respondent seeks some time to peruse the same.

6. In case new facts are brought on record Respondents shall be at liberty to file sur-rejoinder, if any.
7. List this matter on **16.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna